

(b) if so, the details thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). It is proposed to give the highest priority to industries having a direct bearing on the defence effort, both for licensing under the Industries (Development and Regulation) Act and for Capital Goods imports.

The policy with regard to licensing under the Industries (Development and Regulation) Act for other industries is being reviewed. Government propose shortly to issue a revised expanded list of industries with regard to which applications will automatically be rejected.

Apart from the foreign exchange requirements of industries directed to Defence, which will have the highest priority, the licensing of Capital Goods will be based on the priority list of 21 industries, which was recently announced.

Drug Industry

513. { Shri Ram Ratan Gupta:
Maharajkumar Vijaya
Amanda:
Shrimati Renuka Ray:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to nationalise the Drug Industry due to high cost of production; and

(b) if so, the details thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No. Sir.

(b) Does not arise.

Import of Printing Machinery

514. { Shri A. S. Saigal:
Shri Narendra Singh Mahida:
Shri P. K. Ghosh:
Shri Kapur Singh:

{ Shri Yashpal Singh:
Shri Kajrolkar:

Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of printing machinery imported during each of the years from 1955 to 1961 from general currency area; and

(b) the total value of printing machinery imported during each of the years from 1955 to 1961 from rupee account area?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No. 61].

State Trading Corporation

515. { Shri Bishanchander Seth:
Shri E. Madhusudan Rao:

Will the Minister of Commerce and Industry be pleased to refer the reply given to Unstarred Question No. 1757 on the 27th August, 1962 and state whether the question of setting up of another State Trading Corporation has been considered?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): The question of setting up of another State Trading Corporation is under active consideration.

Import of Rock Salt from Pakistan

516. **Shri Himatsingka:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Rock Salt imported from Pakistan during 1962;

(b) what price was paid by the importer at rail head in Pakistan or f.o.r. Indian Border; and

(c) at what price the importer has supplied to dealers or wholesalers in Calcutta?

The Minister of International Trade in the Ministry of Commerce and

Industry (Shri Manubhai Shah):
 (a) and (b). A quantity of 1,00,100 maunds (3,742 tonnes) of rock salt was imported by the State Trading Corporation at Rs. 00.99.5 nP. per maund f.o.r. Wagah.

(c) Rs. 49.22 nP. per Quintal (about Rs. 18.27nP per maund) f.o.r. Calcutta to wholesalers.

Trade with Yugoslavia

517. { **Shri Bishwanath Roy:**
Shri Bishanchander Seth:
Shri Yashpal Singh:

Will the Minister of **Commerce and Industry** be pleased to state whether any agreement has been reached between India and Yugoslavia about long term economic co-operation?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): Yes, Sir. Recently a Trade and Payments Agreement has been concluded between India and Yugoslavia for 5 years and will come into force from 1-1-1963.

Tea Export

518. **Shri Narendra Singh Mahida:**
 Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total export earning from tea during the first two Plan periods and the first two years of the Third Plan (year-wise);

(b) what are the reasons that tea export is progressively decreasing; and

(c) what measures are being taken to boost its export?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) The table given below shows the total export earnings from tea during the

first two Plan periods and the first two years of the Third Plan:

	First Plan Period (Financial year)	Value of tea ex- ported from India (in crores of Rs.)
1951-52		93.94
1952-53		80.88
1953-54		102.06
1954-55		148.25
1955-56		109.64
Total First Plan Period		534.77
Second Plan Period		
1956-57		145.13
1957-58		113.64
1958-59		129.70
1959-60		129.50
1960-61		123.59
Total Second Plan Period		641.56
Third Plan Period		
1961-62		122.40

(b) There is no sign of any decline.

(c) More recent measures taken are:—

(i) With effect from 24-4-1962, the Export Duty on tea has been reduced from 44 nP. per kg. to 25 nP. per kg. and a drawback of excise duty at a flat rate of 15 nP. per kg. in respect of all teas exported is allowed;

(ii) Tea promotion campaigns are being intensified in some of the foreign countries which are important consumers of Indian tea;